

COUNCIL OF STATES

Saturday, 6th December 1952

The Council met at a quarter to eleven of the clock, MR. DEPUTY CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

SALARIES OF PRIVATE SCHOOL TEACHERS

*118. SHRI P. SUNDARAYYA :

Will the Minister for EDUCATION be pleased to state :

(a) whether Government have asked the State Governments to insist on payment of Government scales of pay to teachers as a condition for grants-in-aid to private institutions ;

(b) whether Government have suggested any new source of revenue to private school managements in the country in order to meet the additional expenditure on enhanced scales of pay for teachers ; and

(c) whether Government have recommended an increase in the grants-in-aid to private school managements in order to cover the increased pay of teachers ?

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIENTIFIC RESEARCH (SHRI K. D. MALAVIYA): (a) No. This is the concern of State Governments.

(b) and (c). Do not arise.

SHRI P. SUNDARAYYA : Has the hon. Minister any information whether any of the State Governments have recommended any increase of pay?

SHRI K. D. MALAVIYA : It is purely a matter for the State Governments.

MR. DEPUTY CHAIRMAN : Next question.

PROF. N. R. MALKANI : May I know

MR. DEPUTY CHAIRMAN : I have called the next question. 5 C S. D.

LAWLESSNESS IN PEPSU

*H9. SHRI B. V. KAKKILAYA :

Will the Minister for STATES be pleased to state :

(a) whether he undertook a tour of PEPSU recently ;

(b) whether the tenants all over PEPSU represented to him about the state of lawlessness prevailing in that State ;

(c) whether he has received any reports from peasants or their representatives about atrocities alleged to have been perpetrated by the landlord? in PEPSU; and

(d) what steps Government propose to take to prevent such lawlessness ?

THE DEPUTY MINISTER FOR HOME AFFAIRS AND STATES (SHRI B. N. DATAR) : (a) Yes.

(b) and (c). During his long tour in the countryside of PEPSU the Minister for States gave interviews to numerous deputationists and received complaints both from the tenants and landlords against each other.

(d) The Chief Minister of PEPSU and all others concerned have been requested to make every effort to preserve law and order.

SHRI B. V. KAKKILAYA : May I know if it is a fact that the landlords have forcibly evicted the tenants with a view to defeating the proposed land legislation ?

SHRI B. N. DATAR : There might have been some cases of evictions but there are complaints even about the tenants.

SHRI B. V. KAKKILAYA : May I know whether the officials are conniving at the atrocities perpetrated on the tenants ?

SHRI B. N. DATAR : No.

SHRI T. S. PATTABIRAM : May I know whether it is a fact that the Communist Party is supporting the Government of PEPSU in its atrocious cities?

MR. DEPUTY CHAIRMAN : Order, order.

SHRI B. RATH : May I know if the Communist Party is supporting the peasants against the landlords' atrocities ?

MR. DEPUTY CHAIRMAN : Order, order. Next question.

SCHOLARSHIP TO STUDENTS

*120. SHRI B. V. KAKKILAYA : Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state :

(a) whether some students were selected recently by the Council of Industrial and Scientific Research for being sent abroad on scholarship ;

(b) if so,—

(i) who are those students,

(ii) what are their qualifications, and

(iii) what was the procedure adopted for their selection;

(c) the authority by which, and the schemes according to which, these scholarships have been granted ;

(d) the Universities in which these students will be admitted for study and the subjects in which they will receive training; and

(e) how these students will be utilized after their return from abroad ?

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIENTIFIC RESEARCH (SHRI K. D. MALAVIYA): (a) to (e). A statement giving the desired information is placed on the Table of the Council. [See Appendix III, Annexure No. 27.]

SHRI B. V. KAKKILAYA : May I know the details of the curriculum in which the students are being trained?

SHRI K. D. MALAVIYA : We have nothing to do with the curriculum. We select certain number of students and send them abroad for training.

SHRI B. V. KAKKILAYA : What are the branches of aviation as well as electrical engineering in which the students are being trained ?

SHRI K.D. MALAVIYA : I am not aware of it.

SHRI B. V. KAKKILAYA : It is said that the services of these trained scholars will be freely available for use in the Government organisations and industries. I want to know whether the students will actually be employed after their return.

SHRI K. D. MALAVIYA : We have every hope that the students who receive training and return to our country will get employment.

SHRI N. SANJIVA REDDY : Is the Government aware that many students who have already returned after training are without employment ?

SHRI K. D. MALAVIYA : I am not aware of any number of students who have returned after training under these schemes.

SHRI B. RATH : May I know if it is a fact that many of the students who were sent earlier have returned to India and have not been provided with any employment?

SHRI K. D. MALAVIYA : It is a fact that many students who went abroad for training on their own have come back and have not received employment.

SHRI N. SANJIVA REDDY : On Government expense.

SHRI K. D. MALAVIYA : This is too general a question to answer, although this may also be true.

SECONDARY EDUCATION COMMISSION

*121. SHRI P. SUNDARAYYA : Will the Minister for EDUCATION be pleased to state :

(a) whether the Secondary Education Commission has circulated a questionnaire ;